

Identification of cities for basic amenities

3842. SHRI G. S. BASAVARAJU :

SHRI H. N. NANJE GOWDA :

Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Union Government have been urged upon to formulate a National Policy to identify the cities for inclusion in the Central scheme for provision of basic amenities;

(b) whether a symposium on inter-State migration was held in November, 1986 at Bangalore, if so, the suggestions made at the symposium; and

(c) whether Government have considered the suggestions made at the symposium ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Under the existing policy the Central Government provide assistance to State Governments through the Centrally sponsored schemes of Integrated Development of Small & Medium Towns and the Urban Basic Services. In addition, the Central Govt. monitors the implementation of State Sector Scheme of Environmental Improvement of Urban Slums. The IDSMT Schemes ensure balanced distribution of urban population and helps in slowing down the growth of metropolises by providing infrastructural and other facilities in small and medium towns. Since its inception in 1979, 235 towns have been covered by the end of 6th Five Year Plan and another 102 towns will be covered by the end of the 7th Five Year Plan.

The Urban Basic Services Scheme lays special emphasis on :

(i) Health and Nutrition, training in health, hygiene and civic responsibility.

(ii) Immunization of all children under one year age against Tetanus, Whooping cough, Diphtheria etc.

(iii) Provision of pre-school and other primary learning facilities (Baalwaris).

(iv) Improvement of shelter through installation of smokeless stoves and ventilators.

(v) Low cost water supply and sanitation.

The Environmental Improvement of Urban Slums Scheme envisages insitu improvement of urban slums by providing basic amenities like water, street lighting, surface drains, paved roads, community baths and latrines etc.

Suitable guidelines have been issued to State Governments laying down the policy for implementation of the above schemes.

(b) and (c) The information is being collected and will be laid on the Table of the House.

Distribution of surplus land in Andhra Pradesh

3843. SHRI V. TULSIRAM : Will the Minister of AGRICULTURE be pleased to state the financial assistance sought by Government of Andhra Pradesh for providing help to the landless persons?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV) : The Government of Andhra Pradesh sought an assistance of Rs. 53 lakhs for the assignees of ceiling surplus land during the current year. This has since been released.